GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2471 TO BE ANSWERED ON 05.03.2020

DEMAND AND SUPPLY OF ELECTRICITY

2471. SHRI RAJIV PRATAP RUDY:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has conducted any assessment of the demand and supply of electricity and if so, the details thereof, State/UT-wise;
- (b) the estimated requirement of electricity in the country during the years 2020-24, Year-wise;
- (c) the quantity of electricity likely to be available from the existing and ongoing projects in the country between 2020-24, year-wise;
- (d) whether the Government has taken steps to prevent NPAs in the power sector and ensure completion of ongoing projects on time; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b): The 19th Electric Power Survey (EPS) report of Central Electricity Authority covers electricity demand projection for the year 2016-17 to 2026-27 as well as perspective electricity demand projection for the year 2031-32 and 2036-37 for each state/UTs. The estimated requirement of the country, state/UT-wise for the year 2020-21 to 2024-25 is given at Annexure-I.
- (c): As per National Electricity Plan (NEP) published in March 2018, likely installed capacity to meet the projected energy demand is given at Annexure-II.

With this generation installed capacity, all India electricity demand of 1566 BU & 1836 BU projected as per 19th Electric Power Survey (EPS) in 2021-22 & 2024-25 respectively is likely to be fully met.

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- (d) & (e): The steps taken for timely completion of the power projects and prevention of NPAs are as given below:
 - i. Ministry of Power/Central Electricity Authority (CEA) monitors the progress of under construction power projects through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders to identify issues critical for commissioning of projects and help in resolving them.
 - ii. Regular reviews are also undertaken by Ministry of Power, Ministry of Heavy Industries and Cabinet Secretariat to identify the constraint areas and facilitate faster resolution of inter-ministerial and other outstanding issues.
- iii. In case of Central Power Sector Undertakings (CPSUs) projects, the project implementation parameters/ milestones are incorporated in the annual MoU signed between respective CPSU's and MoP and the same are monitored during the quarterly performance review meeting of CPSU's and other meetings held in MoP/CEA.
- iv. Matters are taken up with State Government/District Administration for extending help to the project implementing agencies in resolving Right of Way (ROW) issues.
- v. As and when required, issues are also reviewed in the PRAGATI portal of PMO for proactive governance and timely implementation.
- vi. Payments to gencos are monitored through PRAAPTI portal and other means.
- vii. Loans are provided on case to case basis to gencos in financial stress.
- viii. Efforts have been made through various policy initiations and other measures to provide fuel linkages and Power Purchase Agreements leading to prevention of NPAs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2471 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020.

Estimated requirement of the country, state/UT-wise for the year 2020-21 to 2024-25

State/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
Delhi	36573	37778	38997	40224	41557
Haryana	60336	63618	66747	70333	75110
Himachal Pradesh	11394	11866	12360	12876	13417
Jammu & Kashmir	18017	18819	19963	21161	22433
Punjab	68502	72392	76826	81369	86027
Rajasthan	87051	91216	95782	101200	108808
Uttar Pradesh	141426	150797	159412	167731	176477
Uttarakhand	18181	19406	20687	22029	23438
Chandigarh	2223	2304	2388	2475	2566
Northern Region	443704	468196	493162	519399	549833
Goa	5332	5593	5855	6120	6389
Gujarat	128368	136159	144186	152475	160989
Chhattisgarh	35559	37840	40155	42661	45315
Madhya Pradesh	94301	99871	104772	109727	114765
Maharashtra	180338	189983	200288	211307	223171
D. & N. Haveli	8775	9343	9920	10513	11120
Daman & Diu	2577	2712	2855	3006	3166
Western Region	455250	481501	508032	535810	564915
Andhra Pradesh	73090	78540	84429	90794	97181
Telangana	80700	84603	88130	91836	95776
Karnataka	81622	85932	90381	95042	99916
Kerala	29924	31371	32861	34393	35964
Tamil Nadu	130189	136643	144145	152357	161349
Puducherry	3521	3664	3809	3959	4114
Southern Region	399047	420753	443754	468380	494301
Bihar	35152	38416	41208	43926	46735
Jharkhand	29052	30649	32209	33850	35544
Odisha	31224	32164	33172	34163	35219
West Bengal	66634	69361	72222	75264	78463
Sikkim	607	638	669	702	737
Eastern Region	162669	171228	179480	187906	196698
Assam	12959	14051	15164	16355	17631
Manipur	1925	2103	2300	2515	2760
Meghalaya	2470	2566	2667	2771	2900
Nagaland	1059	1129	1200	1275	1356
Tripura	1525	1595	1661	1731	1796
Arunachal Pradesh	1345	1498	1669	1863	2081
Mizoram	799	866	937	1013	1095
North E. Region	22083	23809	25598	27523	29619
Andaman & Nicobar Islands	446	475	504	535	566
Lakshadweep	59	62	64	66	68
All India	1483257	1566023	1650594	1739618	1836001

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2471 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020.

As per National Electricity Plan (NEP) published in March 2018, likely installed capacity to meet the projected energy demand

Fuel Type	Installed Capacity (MW)			
	2021-22	2026-27		
Hydro	51,301	63,301		
Coal + Lignite	2,17,302	2,38,150		
Gas	25,735	25,735		
Nuclear	10,080	16,880		
Renewable	1,75,000	2,75,000		
Total Capacity	4,79,418	6,19,066		
